

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Criminal Appeal No(s). 161/2014

ARIF

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 22/01/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Shakil Ahmed Syed,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite opportunity granted to the Ld. Counsel for the State of U.P. to file vakalatnama and Memo of Appearance on behalf of the sole respondent and undertaking given thereby, the vakalatnama and Memo of Appearance has yet not been filed. However, two weeks' time, as last opportunity, is granted to file the same.

List again on 13.3.2015.

(SURAJIT DEY)
Registrar